

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 250 of 2018**

**IN THE MATTER OF:**

Yamini Bipinchandra Shah & Ors. ...Appellants

Vs

Trimbak Estates Pvt. Ltd. & Ors. ...Respondents

**Present:**

**Appellants: Mr. Varun Singh, Mr. Gaurav Nair and Ms. Pranati Bhatnagar, Advocates.**

**Respondents: Mr. Rakesh Kumar, Ms. Isha Khanna, Ms. Chetna Bisht and Mr. Aashish Khattar, Advocates.**

**ORDER**

**09.09.2019:** Heard Mr. Rakesh Kumar, learned counsel appearing on behalf of the Respondents in part. Hearing remained inconclusive.

Post the appeal for concluding arguments of the Respondents on **21<sup>st</sup> October, 2019.**

**(Justice Bansi Lal Bhat)  
Member (Judicial)**

**(Mr. Balvinder Singh)  
Member (Technical)**

**am/nn**